

ITEM NO.801

COURT NO.4

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1189/2015

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

URMILA KOHLI (DEAD) THROUGH LRS.

Respondent(s)

Date : 10-07-2023 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Appellant(s)

Mr. Kamlendra Mishra, AOR

For Respondent(s)

Mr. Ritesh Khatri, AOR

UPON being mentioned, the Court made the following
O R D E R

As prayed, list this matter on 07.08.2023.

(DEEPAK SINGH)
COURT MASTER (SH)

(ANJU KAPOOR)
COURT MASTER (NSH)